

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-168 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
04.10.2017**

NAME OF THE COMPANY: M/s Su-Cam Power Systems Ltd Vs. M/s
Uniforce Energy Systems India Pvt. Ltd.


SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

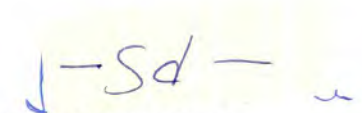
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

Present:	Mr. Lakshay Sawhney and Mr. Shashank Mishra, Advocates for Operational Creditor
-----------------	--

ORDER

It appears that no notice has been issued by the Bench Officer to the
ROC and OL as directed by this Bench. Let steps be taken returnable on 13th
October, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)